

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI S.R. SALUNKHE  
COURT 12 ADDL. SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 21-8-2020

**DAILY BOARD**

Sr. No.	Suit No.	Name of the parties	Caption	Name of Advocate	Next date
1	2923/2015	Chandrakant Krishna Shetty V/s The MCGM	<b>Judgment</b>	M.R. Sherekar	
2	8431/1995	B.A. Bhakad V/s Ismail Yusuf College & Anr.	Hearing	S.N. Gaware and S.A. Tavate	
3	646/2017	Smt. Geeta Dilip Johar V/s. 1. The Senior Police Inspector 2 Mumbai Municipal Corporation	Arguments P.H.	B.D. Palshetkar	
4	875/2011 <b><u>H.C. T.B.</u></b>	Our Lady of Vailankanni and Perpetual Succour V/s. St. Michaels Church & Ors.	Recording evidence P.H.	P.M. Bhatt	
5	1404/2017 <b><u>S.C.T.B.</u></b>	1 Mr. Shashikant T. Salvi 2 Mansing Dinkar Mulik 3. Snehlata J.Karatlar V/s. 1. Mr. Mohammadali Yusuf Bagdadi 2 Mr. Aslam Yusuf Bagdadi 3. Mr. Saud Abdul Kader Yusuf Bagdadi	Recording evidence P.H.	Shri L.K. Tripathi	

Judge,  
City Civil Court, Gr. Bombay.